Like Nepali, Santhali language should also be included in the Eighth Schedule of the Constitution. The demand in this regard has already been made several times This demand was raused even at the time when a demand was being made to include Nepali language in the Eighth Schedule As many as 2.5 crores people in Bihar, West Bengal and Orissa speak this language This is a very popular language m the Jharkhand area. It is imperative for the Government to pay full attention to the development of Santhalı language order ın preserve the culture of tribals. It is the responsibility of the Central Government to implement it because the issue is related to a scheduled area

I would, therefore, submit to the Central Government to include Santhali language in the Eighth Schedule of the Constitution

(vi) Need to Check Spread of a Mysterious disease known as "Wheels' in Kerala

[English]

SHRI P C THOMAS (Muvattupuzha) A strange disease called 'wheels' is spreading in the South, espacially in Kerala This dangerous disease has already resulted in the death of several perosns in Kerala The symptoms are akin to those of jaundice The disease which begins with fever, vomiting, body pain, etc. soon affects the kidneys If dialysis is not done in time, it gets uncontrollable Excreta from rats is said to be the cause of the disease. As rats are found everywhers, there are chances of the disease spreading to other parts of the country Leptospira' is the technical name of the organism which spreads through this disease

I, therefore request the Union Government to send a team of medical experts to Kerals immediately to conduct a study about the reasons for the spread of this disease and to suggest measures to check further spread of it Effective treatment of the patients should also be ensured.

(vii) Need to conduct another Survey to determine the alignment of a bypass road and National Highway No 7 at Katni in Madhya Pradesh

SHRI SHRAVAN KUMAR PATEL (Jabalpur) Katnı is the second largest town in my constituency Jabalpur, through which National Highway No 7 passes. The heavy traffic flow on this highway poses a serious hazard to the public, particularly to women and children as it passes through the most populous and crowded region The rate of accidents on this stretch of the NH 7 passing across Katni town is very high, with several fatal and senous accidents taking place every month

A survey was, therefore carried out and an alignment for a bypass around this city was determined quite a few yeers back. Katni has expanded considerably owing to industrialization and fast growing trading market As a result, the earlier survey and the project for the construction of the bypass has become obaloete

I, therefore, urge upon the Central Government to conduct another survey to determine the new alignment of the bypass on this National Highway around Katni and ensure its early completion

I also urge upon the Government to make budetary provision for the construction of the Katnı bypass

12.45 brs

ARREST OF MEMBERS

(English)

MR. DEPUTY SPEAKER I have to inform the House that I have received the following teleprinter messages dated 19 August 1993 from the District Magistrate/Superintendent of Police Khurda Bhubaneswar Orissa on 19 August, 1993 -

"Shri Lokanath Choudhury, Member of Parliament, was arrested under section 151 Cr P C by I/C Capital Police Station at 1.22 p m on 19th August, 1993 near Old Bus Stand, Bhubaneswar, when he along with others broke police cordon and designed to enter prohibited area in course of Jail Bharo Aguation protesting against alleged defective

economic and industrial policies of Central Government He has been detained at Khandagiri Police Station"

"Shrı Sıvan Patnaık, Member of Parliament, was arrested under section 151 Cr P C by I/C Capital Police Station at 230 p m on 19th August, 1993, near Old Bus Stand, Bhubaneswar, when he along with others broke police cordon and designed to enter prohibited area in course of Jail Bharo Agitation protesting against alleged defective economic and industrial policies of Central Government. He has been detained at Khandagin Police Station"